

**Name as appearing in the certificate of
Registration and the License - use of -
Primary (Urban) Co-operative Banks**

Ref. UBD. C.O.BR.No. 538/16.51.00/2000-2001

May 2001
Vaishakha 1923 (S)

All Primary (Urban) Co-operative Banks

Dear Sir,

**Name as appearing in the certificate of
Registration and the License - use of -
Primary (Urban) Co-operative Banks**

Please refer to our Circular UBD.BR.No.11/16.51.00/98-99 dated 11 December 1998 on the captioned subject.

2. It is observed that many Primary (Urban) Co-operative Banks still do not use the word "Co-operative" in their name as appearing in the certificate of registration issued by the Registrar of Co-operative Societies as well as in the licence issued by Reserve Bank of India and continue to use their names in abridged (Short) form on various stationery items, advertisement, hoarding, name boards etc. We may reiterate that the usage of such abridged names on advertisements, stationery items etc. not only causes confusion in the minds of general public but also does not show the correct status of the co-operative bank. All Primary (Urban) Co-operative Banks are, therefore, again advised to desist from such practice and follow the instructions contained in our above circular meticulously.

Yours faithfully,

Sd/-

(T.R.Mohandas)
Deputy General Manager